

STATEMENT SHOWING JUDGEWISE PENDENCY OF CASES IN THE COURTS OF D&SJ/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.04.2017

S.N.	NAME OF JUDICIAL OFFICER	SESSIONS CASES U/S 302	Culpable homicide	304B & 302 IPC	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	PMLA	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	PASSPORT ACT	DEPARTMENTAL ENQUIRY	TOTAL	
1	SH. RAJNISH BHATNAGAR, LD. D&SJ N/W		3							78				1	8				1													97
2	SH. SANJAY KR. AGGARWAL, ASJ ELECTRICITY																		6	255			670				29					960
	CBI																															
3	SH. PAWAN KUMAR JAIN, , SPL. JUDGE, CBI-01											37	0	7	6														0		50	
4	SH. RAJNEESH KUMAR GUPTA, SPL. JUDGE, CBI-02											53		20	18																91	
5	SH. PARAMJIT SINGH, SPL. JUDGE, CBI-03											47	1	11	10															3	72	
	TOTAL=>(3to5)	0	0	0	0	0	0	0	0	0	0	137	1	0	38	34	0	0	0	0	0	0	0	0	0	0	0	0	0	3	213	
	NDPS																															
6	MS. NIVEDITA ANIL SHARMA SPL. JUDGE NDPS	16				6	1			18			0	0	0	17															1	59
	TOTAL=>(6to6)	16	0	0	0	6	1	0	0	18	0	0	0	0	0	17	0	0	0	0	0	0	0	0	0	0	0	0	0	1	59	
7	SH. VINOD YADAV, ASJ-01	2								13	24	1		0	2			498				8								0	548	
8	SH. DEEPAK GARG, ASJ-02	41	8			19	3			52		0		4	2											15			1	145		
9	SH. KANWALJEET ARORA, ASJ-03	0	46		11	8	3			77				10	14									1					1	171		
10	SH. SUNIL KR. AGGARWAL, ASJ-04	40			0	11	5			59				6	0				1		2									124		
11	SH. MANOJ JAIN, ASJ FAST TRACK	21		2		4	1	1	1	48				14	5															97		
12	SH. VIPIN KUMAR RAI ASJ SPL. FTC RAPE CASES	0	0							2	317			0	0				0												319	
	TOTAL=>(7to12)	104	54	2	11	42	12	1	1	251	341	0	1	0	34	23	0	498	1	0	2	8	0	1	0	15	0	0	0	2	1404	
	GRAND TOTAL	120	57	2	11	48	13	1	1	347	341	137	2	0	73	65	17	498	8	255	2	8	670	1	0	15	29	6	0	6	2733	

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.04.2017																				
S.N.	NAME OF JUDICIAL OFFICER	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	EXECUTION APPEAL	DEPARTMENTAL ENQUIRY	FACT FINDING	TOTAL
1	Sh. Rajnish Bhatnagar, Ld. D&SJ N/W	228	11	2	350			17	55			34	19	2	21	0				739
2	Sh. Satish Kumar, ADJ-1+POMACT	2				461	18	57	52										0	590
3	Dr. Shahabuddin, ADJ-2	460	6	4	43			61	141	217	43									975
4	Sh. Rakesh Kumar Sharma, ADJ-3	1562	91	17	52			54	300	1								1		2078
5	Sh. Manish Gupta, ADJ-4	1499	66	20	47			66	336		0		1				2			2037
	TOTAL=>	3751	174	43	492	461	18	255	884	218	43	34	20	2	21	0	2	1	0	6419

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.04.17											
S.N.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	OTHERS	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	Ms. Barkha Gupta, PO MACT	512	1079		18	106			195	6	1916
2	Sh. Satish Kumar, ADJ-1+POMACT	169	248			43				3	463
	TOTAL=>	681	1327	0	18	149	0	0	195	9	2379

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District
at Rohini Courts, Delhi as on 30.04.2017**

S.N.	Name of the Judicial Officer		Regular Criminal Cases under IPC other than complaint cases	ND PS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Other Spl. Act	U/s 125 Cr. PC	Dept. Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfaesi Act	Ex. U/S PWDV CT	Excise & Cosmetics Act	Drugs & Bargaining	CBI	Kalanda	DMC Act	Other State cases	DD A	ND MC	Total	
<u>NORTH-WEST DISTRICT</u>																									
1	Ms. Kiran Gupta, CMM	Subhash Place	916	1			0	195				61													
		Ashok Vihar	612				0					43													
		Crime Branch	81				0					0													
		Others	0				0					11	17					4						1941	
2	Sh. Devender Nain, ACMM	Crime Branch	138								35	26													
		Bharat Nagar	476				33				71	161				16				2					
		CBI	8				0				0	0													
		Maurya Enclave	562				222				113	262				4									
		Rani Bagh	324				165				86	218				1									
		Begumpur	608				68				52	264				17				4					
		Others	2				0				1	4									80			4023	
3	Ms. Shama Gupta MM-01	Sultanpuri	1125	2	16		138				53	287				99		4	23	317				2064	
4	Sh. Deepak Kumar-I MM-02	Aman Vihar	290				304				20	466									221				
		Kanjhawala	292				303				43	451									202				
		Shalimar Bagh	751		5		452				42	377									168				
		Others	0				42				0	0									0			4429	
5	Sh. Ravinder Singh-II MM-03	Rohini South	715				581				1	527							2						
		Rohini North	340				414				4	185													
		Rithala Metro Stn.	39				0				1	2													
		Udhyog Nagar	1																						
		Others	2				2			1	1	557												3375	
6	Sh. Shirish Aggarwal MM	Mangolpuri	625				311				33	264									474			1707	
7	Sh. Viplav Dabas MM-04	Keshav Puram	251				545				6	160									20				
		Vijay Vihar	265				310				5	250									34			1846	
8	Ms. Saumya Chauhan, MM	Mahila Court-01	1057			845	0					35			103									2040	
9	Ms. Susheel Bala Dagar MM	Mahila Court-02	829			708	10					4			100									1651	
10	Ms. Priyanka Rajpoot MM	NIA	0			0	3129		0			1	4	0										3135	
	TOTAL=>		10309	3	21	1553	7029	195	0	1	567	4616	4	17	203	38	99	1	4	6	29	1516	0	0	26211

Note : The pendency is prepared as per the monthly disposal statement received from concerned courts.

TRAFFIC

Statement Showing the pending Challans at Rohini Courts, Delhi as on 30.04.17

S.No.	Name of the Judicial Officer	Circle	Traffic	STA	NBT	Contested	TOTAL
1	Sh. Apoorv Sarvaria, MM Traffic		0	110		14	
		Ashok Vihar	75				
		Burari	143				
		Bawana	183				
		Punjabi Bagh	104				
		Rohini	92				
		Mangolpuri	202				
		Nangloi	146				
	GRAND TOTAL=>		945	110	0	14	1069